COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1384 OF 2019 IN
DFR NO. 2218 OF 2019

Dated : 28th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Renew Wind Energy (TN2) Private Limited … Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Rishabh Prasad

ORDER
IA NO. 1384 OF 2019
(Application for condonation of delay in filing the appeal)

Issue notice to the Respondents on this application as well as on the main appeal, returnable on 25.09.2019. Dasti, in addition, is permitted.

List the matter on ***25.09.2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkg